Court-II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 93 of 2014 & 94 of 2014

Dated: 17th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Chhattisgarh State Power Distribution

Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant (s) : Ms. Superna Shrivastava

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Buddy A. Ranganadhan for R-2

ORDER

Post the matter for hearing on 31st October, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt